



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 8th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 Tr.P.(C)/106/2023	MRINALI BORA Versus ROBIN KONWAR	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	
2 WP(C)/696/2023	JUNAKI BORO Versus THE STATE OF ASSAM AND 5 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	GA, ASSAM
3 WP(C)/1050/2023	HANIF ALI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. B U LASKAR MR F A AHMED	SC, P AND R.D.
4 WP(C)/1814/2023	ABDUL LATIF Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY	GA, ASSAM SC, REVENUE
5 WP(C)/5317/2024	MOHAN DOLEY Versus THE STATE OF ASSAM AND 8 ORS	MR H BARUAH MR. U SARMA MR P BORAH MR P P PHUKAN	GA, ASSAM
6 WP(C)/6086/2024	THE BRAHMAPUTRA PART-III MACH MAHAL SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, FISHERY
7 WP(C)/6356/2024	MD. HASEM ALI AND ANR. Versus THE UNION OF INDIA AND 9 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MRS. R DEVI DY.S.G.I. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MS. T SOM	05-04-2025	To	08-04-2025
17)	MR M Z AHMED	07-04-2025	To	09-04-2025
18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025
22)	MR. A BISWAS	09-04-2025	To	10-04-2025
23)	MS. M K BROWN	11-04-2025	To	21-04-2025
24)	MS. R CHOUDHURY	08-04-2025	To	08-04-2025
25)	MR. U SARMA	09-04-2025	To	09-04-2025
26)	MR. J P SHARMA	09-04-2025	To	10-04-2025
27)	MS. D GHOSH	08-04-2025	To	08-04-2025



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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/8991/2019	ALPANA CHELLENG GOSSAIN AND ANR. Versus UNION OF INDIA AND 14 ORS	MR. H BEZBARUA MR. P BOIRAGI MR. S J SARMAH MS. A TALUKDAR	SC, NHAI MR. A K DUTTA MR. S K SARKAR MRS. V L BHATTACHARJEE MS. S DAS ASSTT. S.G.I. SC, REVENUE
2 Tr.P.(C)/7/2023	PARBOTI BRAHMA @ DEORI Versus UTPAL DEORI	MR. S CHAUHAN MR. P MAZUMDER	
3 CRP(IO)/39/2023	MD RAFIKUL HAZARIKA @ BABUJAN Versus THE ONGC LTD AND 9 ORS	MR. P J SAIKIA MS D DUTTA	MR. B K DAS (R-1,2) MR H P GUWALA (R-1,2)
4 CRP(IO)/387/2023	MD. SIRAJ UDDIN KHAN Versus MD. NAZRUL HOQUE AND 18 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	
5 WP(C)/1970/2024	MANJUL BORAH Versus THE STATE OF ASSAM AND 3 ORS	MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS N NEWME MR A CHETIA	GA, ASSAM
6 WP(C)/2177/2024	BASISTHA THAKURIA AND ANR Versus THE STATE OF ASSAM AND 17 ORS	MR. D SARMAH MR B KAUSHIK MR. S HAZARIKA S. J. SAHARIAH B. D. KAKATI	GA, ASSAM MR. P TALUKDAR (SC, ACCOUNTANT GENERAL) MR. B GOGOI (SC, FINANCE DEPARTMENT)
7 WP(C)/6801/2024	SHEIKH HASINA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM MR. A S TAPADER (R-4) MR M AHMED(R-4)

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